(c) the nodal agency which is monitoring the working of the project; and

(d) the steps taken/to be taken to ensure implementation of the project?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVEN-TIONAL ENERGY SOURCES (SHRI M. KANNAPPAN): (a) After its creation, the State of Uttaranchal received Rs. 5.55 lakh through the State Government of Uttar Pradesh for the year 2000-01 and has been released a total sum of Rs. 1.39 lakh for the years 2001-02 and 2002-03 under the Centrally Sponsored Scheme - National Programme on Improved Chulhas (NPIC).

(b) The State reported to have utilized a total sum of Rs. 6.55 lakh only during this period.

(c) The nodal organization for monitoring the programme in the State is the Office of Commissioner, Rural Development and Panchayat Raj, Pauri. Besides, the Ministry's Regional Office, Lucknow is involved.

(d) The steps taken for implementing the programme include : organisation of users' courses in villages for awareness raising; promo tion of portable metallic chulhas; and publicity; besides providing Central subsidy and other financial incentives.

## Expanding use of non-conventional energy in A.P.

4275. SHRI S.M. LAL JAN BASHA: Will the Minister of NON-CON-VENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of applications received from Andhra Pradesh NGOs to offer to hold exhibitions highlighting the uses of non-conventional energy and various equipments in 2001 -2002 and 2002-2003;

(b) the response of Governments to such requests:

(c) whether any system has been put in place to help such interest: and

(d) the details of action taken by Government to expand use of nonconventional energy?

THE MINISTER OF STATE OFTHE MINISTRY OF NON-CONVEN-TIONAL ENERGY SOURCES (SHRI M. KANNAPPAN): (a) to (c) The

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## RAJYA SABHA

Ministry of Non-Conventional Energy Sorces (MNES) has not received any application from NGOs for organizing exhibitions in Andhra Pradesh during the years 2001 -02 and 2002-2003. However, MNES has provided financial support of Rs. 4.80 lakh to the Non-Conventional Energy Development Corporation of Andhra Pradesh (NEDCAP), Hyderabad, the State Nodal Agency for Andhra Pradesh, for organizing 3 exhibitions on non-conventional energy in Andhra Pradesh during the years 2001-02 and 2002-2003.

(d) MNES has been implementing several programmes for the demonstration and expansion of use of non-conventional energy, and providing fiscal and financial support and guidelines to States. Besides, publicity and awareness activities through electronic, print and outdoor media, and workshops/seiminars/business meets are supported by MNES in all States and Union Territories.

## Rice husk ash based power generation plants

4276. SHRI S.M. LALJAN BASHA: Will the Minister of NON-CON-VENTIONAL ENERGY SOURCES be pleased to state:

(a) whether it is a fact that Government extends some subsidy for power generation from rice husk ash;

(b) the details of the subsidy given for this kind of energy;

(c) whether Government will enhance subsidy for this specific kind of non-conventional energy generation to help farmers;

(d) the steps proposed to consider encouraging the establishment of more rice husk ash based power generation plants; and

(e) the details of such schemes available for enterpreneurs?

THE MINISTER OF STATE OFTHE MINISTRY OF NON-CONVEN-TIONAL ENERGY SOURCES (SHRI M. KANNAPPAN): (a) and (b) Rice husk, and not the rice husk ash, is used to generate electricity. Central Financial Assistance in the form of interest subsidy or capital subsidy is provided for power generation from rice husk, depending upon the type of project and technology configuration.

(c) The level of Central Financial Assistance is reviewed from time to time keeping in view the viability of the projects and the need for such assistance.

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